

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 303 of 2021

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1.	Dinesh Kumar Sharma	
2.	Satish Kumar Sharma	
3.	Abhishek Kumar Sharma	----- Petitioners
Versus		
	The State of Jharkhand	-- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioners	: Mr. A.K. Sahani, Adv.
For the State	: Mr. Saket Kumar, A.P.P.
For the Informant	: Mr. Vishal Kr. Tiwari, Adv.

06/17.04.2021 Learned counsel for the petitioners submits that a reply has been filed after receipt of information from the learned A.P.P. in terms of the order dated 9th April 2021. However, it has been filed in the drop box yesterday (16th April 2021). Office to trace and place it on record by the next date.

Accordingly, matter is posted for 23rd April 2021. Interim order dated 26.02.2021 shall continue, in the meantime.

(Aparesh Kumar Singh, J.)

Shamim/